

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.66 of 2011

Dated : 18th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Madhya Pradesh Poorv Kshetra Vidyut Nigam Ltd & Ors. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan & Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Sanjay Sen, Ms. Surbhi Sharma,
Ms. Shikha Ohri & Mr. Sunil Sharma for MPERC

ORDER

The learned counsel for the Appellant seeks some time to get instructions with regard to the particulars given in the Written Submissions filed by the learned counsel for the Commission.

Post the matter for hearing on **23.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ KS